

File No. 01/36/218/**234/AM-12**/EPCG-I
Government of India
Ministry of Commerce and Industry
(Department of Commerce)
Directorate General of Foreign Trade

504, Udyog Bhavan,
Maulana Azad Road,
New Delhi – 110011

Dated 09.07.2013

Corrigendum to EPCG Committee Minutes dated 15.05.2013

The Minutes recorded against item No. 32 in respect of EPCG Authorization No. 0930000326 dated 02.05.2002 pertaining to the firm M/s Merritronix Private Limited, Hyderabad is corrected to be read as follows:

*"The Committee observed that there is shortfall in Average EO in the years 2003-04, 2004-05, 2005-06, 2007-08 and 2008-09. However, during the remaining years they have not only fulfilled the shortfall in Average EO for these years but also made excess exports for fulfilment of entire EO (Average EO + specific EO). The Committee, therefore, **recommended to DG for relaxation under Para 2.5 of FTP** for condonation of shortfall in Average EO for the years 2003-04, 2004-05, 2005-06, 2007-08 and 2008-09 which was fulfilled in remaining blocks and block-wise condonation of shortfall in specific EO. However, for shortfall in specific EO, the firm will be required to pay composition fee of 2% on duty saved amount in proportion to the shortfall at the end of each block in terms of the provisions of Para 5.8.3 of HBP v1."*

DG has approved the case."

2. This has the approval of Director General of Foreign Trade.

(D. V. S. P. Varma)
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